

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 210/MP/2017

Subject : Petition seeking revision of the quoted transmission tariff payable to it in terms of the Transmission Services Agreement (TSA) for various events occurring after the Bid due date.

Petitioner : Kudgi Transmission Limited

Respondents : Bangalore Electricity Supply Company Limited and others

Date of hearing : 16.4.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri Alok Shankar, Advocate, KTL

Record of Proceedings

Learned counsel for the Petitioner requested for time to place on record certain additional documents. Request was allowed by the Commission.

2. The Commission directed the Petitioner to file the additional documents on or before 30.4.2019 with an advance copy to the Respondents. The Commission directed that due date of filing the additional documents should be strictly complied with. No extension shall be granted on that account.

3. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**